Annexure – 9

Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP:16/12/2022; List of creditors as on: 30/12/2022

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

NIL	NIL	NE	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	N
	verification	not admitted	dues, that not may be set- admitted off	claim	Whether related party?	Amount covered by guarantee	Date of Amount Amount of Nature of Amount covered receipt claimed claim claim by admitted security interest	Nature of claim	Amount of claim admitted	Amount claimed	Date of receipt		
if any	y mutual of claim claim under	of claim	any mutual	contingent any						received	rece	No. creditor	o.
Remarks	Amount of Amount of Amount Amount of Remarks	Amount	Amount of	Amount of		m admitted	Details of claim admitted			of claim	Name of Details of claim	Name of	<u>S</u>

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NO. 10965
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NO. PROFESSIONATIO

Jitender Kothari

Interim Insolvency Professional of CIRP of RNP Marketing and Cargo Private Limited IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965

AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023